

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 184 of 2011

Dated : 1st December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Delhi Transco Limited **... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **05.01.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ SS